

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.114 - C.P.(IB)/97(AHM)2022
With
ITEM No. 115 – IA/493(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Reliance Asset Reconstruction Company Ltd
V/s
Shrenik Ashkbhai Morakhia

.....Applicant

.....Respondent

Order delivered on 07/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Ms. Kartikee Korgaonkar, Ld. Adv.
For the Respondent :

ORDER

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 27.02.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)